

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/32(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	BAJAJ FINANCE LIMITED VS PALLISHREE LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Debaleena Ganguly, Adv.] For the Financial Creditor

Mr. Debabrata Ganguly, Adv.]

Ms. Neelima Chatterjee, Adv.] For the Corporate Debtor

Mr. Suvodeep Chakraborty, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **30th July, 2024**.

**Anamitra Pal
Court Officer**